

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

**Contempt Petition No.180/00055/2018
in Original Application No.180/00248/2018**

Thursday, this the 24th day of January, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Ajith.T.R.,
S/o.late Radhakrishnan.T.R.,
Trainee, Subsidiary Intelligence Bureau,
Ministry of Home Affairs, Government of India,
No.572, Montfort House, Vazhuthacaud, Trivandrum – 695 014.
Resident of A301, Indravihar Quarters, Vazhuthacaud,
Trivandrum – 695 014. ...Applicant

(By Advocate – Mr.Jayakrishnan.D)

v e r s u s

1. Shri.Rajeev Gouba,
Secretary to Government,
Ministry of Home Affairs,
Internal Security, North Block,
Central Secretariat, New Delhi – 110 001.
2. Shri.Rajeev Jain (IPS),
Director, Intelligence Bureau Head Quarters,
Ministry of Home Affairs, Internal Security,
North Block, Central Secretariat, New Delhi – 110 001.
3. Shri.A.K.Sunil,
Assistant Director, Subsidiary Intelligence Bureau,
Ministry of Home Affairs, Government of India,
No.572, Montfort House, Vazhuthacaud,
Trivandrum – 695 014. ...Respondents

(By Advocate – Mr.P.G.Jayan, ACGSC)

This application having been heard on 24th January 2019, the Tribunal on the same delivered the following :

.2.

O R D E R

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the parties submitted that the C.P may be closed. Accordingly, the Contempt Petition is closed and notices stand discharged.

(Dated this the 24th day of January 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in C.P.No.180/00055/2018 in O.A.No.180/00248/2018

1. **Annexure P-1** – True copy of the order dated 13.4.2018 issued in O.A.No.248/2018.
2. **Annexure P-2** – True copy of the covering letter dated 25.4.2018 from the petitioner addressed to the 3rd respondent.
3. **Annexure P-3** – True copy of the letter dated 11.5.2018 from the petitioner's counsel to all the respondent.
4. **Annexure P-4** – True copy of the postal receipt No.RL069197421IN of the registered letter addressed to the 1st respondent.
5. **Annexure P-5** – True copy of the postal receipt No.RL069197435IN of the registered letter addressed to the 2nd respondent.
6. **Annexure P-6** – True copy of the postal receipt No. RL069197418IN of the registered letter addressed to the 3rd respondent.
7. **Annexure P-7** – True copy of the tracking page of India Post for postal receipt No.RL069197421IN.
8. **Annexure P-8** – True copy of the tracking page of India Post for postal receipt No.RL069197435IN
9. **Annexure P-9** – True copy of the acknowledgement card signed by the 3rd respondent on 17.5.2018.
